

- (2) S.O. 747 (E) dated the 1st June, 2005, publishing the Newsprint Control (Amendment) Order, 2005.
- (3) SO. 944 (E) dated the 5th July, 2005, publishing the Newsprint Control (Amendment) Order, 2005. [Placed in Library For (1) to (3) See No. LT-2396/05]

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING  
COMMITTEE ON COMMERCE**

SHRI THENNALA G. BALAKRISHNA PILLAI: Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Commerce:

- (1) Seventy-second Report on Problems of Coffee Growers; and
- (2) Seventy-third Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Fifty-fifth Report on Export of Gems and Jewellery.

**REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE**

SHRI R.K. DHAWAN: Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2005-06):

- (1) Fourteenth Report on Assessment of Private Schools, Colleges and Coaching Centers; and
- (2) Fifteenth Report on Action Taken by Government on the Observations and Recommendations contained in the Fifty-fifth Report of the Committee (Thirteenth Lok Sabha) on Refunds Under the Income Tax Act, 1961.

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING  
COMMITTEE ON RAILWAYS**

SHRI KARNENDU BHATTACHARJEE: Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Railways (2004-2005):

- (1) Eleventh Report on Tenth Five Year Plan of the Railways; and